**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**20. C.P. (IB)/4634(MB)2019**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

**NAME OF THE PARTIES:** **K D Cool Tecs Pvt Ltd**
**V/s**
**Gautam Hospitality Pvt Ltd**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR :** Adv. Harshad Vyas
**FOR THE CORPORATE DEBTOR :** Adv. Subhash P Nalavade

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.02.2023** for hearing.

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

18.01.2023
*ANKIT*